

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF J.K. LUNGIE HANDLOOM PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	J.K. Lungie Handloom Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	30 th March 2007
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Ministry of Corporate Affairs, Roc, West Bengal
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U18101WB2007PTC114908
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	40/5, Strand Road, Kolkata-700001, West Bengal
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23 rd January 2023
7.	NAME ADDRESS EMAIL ADDRESS TELEPHONE NUMBER REGISTRATION NUMBER OF THE LIQUIDATOR	Neeraj Kejriwal, P-178 CIT Scheme VI M Phoolbagan, 3rd Floor, Kolkata West Bengal - 700054 Email: liq.jklh@gmail.com Ph: 6291470523 IBBI/IPA-001/IP-P00392/2017-2018/10710
8.	LAST DATE FOR SUBMISSION OF CLAIMS	22 nd February, 2023

Notice is hereby given that the J.K. Lungie Handloom Private Limited has commenced voluntary liquidation on 23rd January 2023.

The stakeholders of J.K. Lungie Handloom Private Limited are hereby called upon to submit a proof of their claims, on or before 22/02/2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Neeraj Kejriwal
Liquidator
Kolkata, 26th January, 2023